

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.1-IA/1138(AHM)2024

In
CP(IB) 480 of 2019

Proceedings under Section 7 IBC

IN THE MATTER OF:

Jain Sons Finlease Ltd

.....Applicant

V/s

Sort India Enviro Solutions Ltd

.....Respondent

Order delivered on: 26/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant/Liquidator : Mr. Nikhil Kumar Jha, Adv. a.w. Mr Milan singh
Negi and Mr. Parth Shah

For the Respondent :

ORDER

IA/1138(AHM)2024

This application is filed by the Liquidator for placing on record the 8th progress report for the quarter ending 30.06.2024. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, IA 1138 of 2024 stands disposed of.

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DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)